

**DIVISION BENCH**

**ITEM NO.111**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.351/2023 & IA NO.174/2024 IN CP (IB) NO.7/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S R N BUILDCON V/S M/S OCEAN INFRAHEIGHTS PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Anjaneya Mishra with : *For Operational Creditor & Applicant*  
Sh. Aditya Nayyar & in all IAs.  
Sh. Nidhish Gupta, Adv.

Sh. Amit Saxena, Sr. Adv. Assisted by : *For the Corporate Debtor &*  
Sh. Srijans Mehrotra, Adv. *Res. in all IAs.*

**ORDER**

Ld. Counsels representing the parties are present.

**IA NO.174/2024**

- 1.** This application has been filed on behalf of the Operational Creditor for placing on record certain documents, which according to the Ld. Counsel could not be placed at the relevant time when the main petition U/s 9 was filed.
- 2.** Let the notice of this IA be issued. The Ld. Sr. Counsel, Sh. Amit Saxena representing the Corporate Debtor accepts notice. He however, further states that the counter to this application has already been filed raising objections with regard to the maintainability of the application raising contention that placing of the additional documents at this point of time by filing this application is not allowable.

**-Sd-**

**-Sd-**

3. He however, also states that the above counter filed vide Diary No.864 dated 17<sup>th</sup> April, 2024 has also relied upon certain documents which according to him are vital for the adjudication of the present matter.
4. In view of the averments made in the application i.e. IA No.174/2024 as well as the counter filed by the Corporate Debtor along with the documents, we deem it appropriate to allow the application for placing on record the documents as well as allow the documents which have been placed along with the counter aforesaid filed vide Diary No.864 dated 17<sup>th</sup> April, 2024.
5. List this matter on 21<sup>st</sup> May, 2024 for further arguments.

***-Sd-***  
**(Ashish Verma)**  
**Member (Technical)**

***19<sup>th</sup> April, 2024***

*Avaneesh Kumar Singh*  
*(Stenographer)*

***-Sd-***  
**(Praveen Gupta)**  
**Member (Judicial)**